

24. 01. 2024

BP
Sl. 12
At 3.30 p.m.
Court No. 17

WPA 22150 of 2023

Itisha Soren
Vs.
The Union of India & Ors.

Mr. Biswaroop Bhattacharya
Mr. Raju Mondal
Ms. Keya Sutradhar
..for the petitioner

Mr. Siddhartha Lahiri
Mr. Pradyat Saha
..for the Union of India

Mr. Billwadal Bhattacharyya, Ld. DSGI
Mr. Arijit Majumder
..for CBI

Mr. Sirsanya Bandyopadhyay
Mr. Arka Kumar Nag
Ms. Deboleena Ghosh
..for WBMCC

Mr. D.N. Maiti
..for the respondent no.8

Mr. Narayan Chandra Bhandary
..for the respondent
Nos. 16, 55, 56 and 59

One Officer from CBI is present personally.

The papers produced by the Advocate General have been handed over to him from this Court keeping copy thereof in the record of this matter.

The petitioner has submitted that the matter was mentioned before the appeal court on behalf of the state but none from the state has intimated me any such thing.

The matter will appear tomorrow at 10.30 a.m.

(Abhijit Gangopadhyay, J.)